NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 111(ND)14 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA **HON'BLE MEMBER (J)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 19.10.2016

NAME OF THE COMPANY: M/s. Mrs. Usha Kalra ors. Ors. V/s. M/s. Kalra Pulp & Board Mills Pvt. Ltd. & ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO	. NAME	DESIGNATION	REPRESENTA	TION S	IGNATURE
1	SHIPRA CHOUDHR	LY ADVOCATE	for THE PET	ITIONER	8-1
	ABHAY K. DA		Resp. No. 2	Accep 1	Kumar Dod
3.	Mr. Vipul Gra	uda, Adw. 7			
4.	Mr. Asun Bo	igai, Adu. J	Respondent N	os.	kunlehter
	Mr. Tokun Meh		5, 6, 7	10	XIIII

ORDER

Learned counsel for the petitioner and the learned counsel for the respondent No. 2 are present. Learned counsel for the respondent No. 2 has stated that he shall file the reply to the application for incorporating amendments in the petition today itself. Learned counsel shall provide a copy thereof to the learned counsel representing the other side and the learned counsel for the petitioner shall be at liberty to file the rejoinder, if any, within a week's time.

List on 25.11.2016.

(R. Varadharajan) Member (Judicial)

(Maharaj Krishan Hanjura) Member (Judicial)

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